IN THE HIGH COURT OF ORISSA, CUTTACK

N O T I C E

As directed, it is hereby informed that the following cases will be taken up before the Single Bench of Hon'ble Mr. Justice V. Narasingh at 04.00 P.M. today, the 2nd November, 2026.

COURT NO - XVII (6TH FLOOR)
AT 04:00 PM
MR. JUSTICE V. NARASINGH

FOR DELIVERY OF ORDER

1)	BLAPL/5194/2026 [ODHC010387832026]	DEBA SHANKAR SAMAL @ DEBA SANKAR SAMAL **Vs**	ABHAS MOHANTY P.PATNAIK, A.K.BISWAL, S.S.LENKA
		STATE OF ODISHA(VIG.)	MR. SANJAY KUMAR DAS (VIG.)
WITH	BLAPL/5207/2026 [ODHC010387992026]	SIBA SHANKAR SAMAL@ SIBA SANKAR SAMAL **VS**	ABHAS MOHANTY P.PATNAIK, A.K.BISWAL, S.S.LENKA
		STATE OF ODISHA (VIG.)	MR. SANJAY KUMAR DAS (STANDING COUNSEL) (VIG.)
	BLAPL/5236/2026 [ODHC010390092026]	SANDIP KUMAR MITRA **VS**	SK. ZAFARULLA S.PATTANAIK
		STATE OF ODISHA	MR. S.K.DAS (VIG.)
	BLAPL/5528/2026 [ODHC010402942026]	ABHAYA KUMAR PANDA **VS**	DEVASHIS PANDA S.PANDA, A.MEHTA, D.B.RATH, A.BARIK
		STATE OF ODISHA(VIG.)	MR. SANJAY KUMAR DAS (VIG.)
	BLAPL/6108/2026 [ODHC010439862026]	PRAFULLA KUMAR ROUT **VS**	JITENDRA KUMAR MISHRA (2)
		STATE OF ODISHA (VIG.)	MR. SANJAY KUMAR DAS (VIG.)
	BLAPL/6601/2026 [ODHC010449252026]	SANTOSH KUMAR PANDA **VS**	JITENDRA SAMANTARAY MR. LALATENDU SAMANTARAY (SR. ADVT.),U.SAMANTARAY, S.G.DAS
		STATE OF ODISHA (VIG.)	MR. SANJAY KUMAR DAS (VIG.)

BY ORDER,

THE HIGH COURT OF ORISSA
CUTTACK
02.11.2026

SD/SHIBASISH GIRI
DY. REGISTRAR (JUDL.)